

States or on account of temporary aberrations in the cash flow of the States. With a view to finding out the reasons for the structural imbalances and rectifying the situation, the Government of India has been having discussions with States running overdrafts.

Statement

States	Overdraft as on 29-7-1981 (Rs. in crores)
1. Assam	13 13
2. Gujarat	3 70
3. Haryana	8 80
4. Himachal Pradesh	0 13
5. Karnataka	17 01
6. Kerala	9 63
7. Madhya Pradesh	47 62
8. Maharashtra	58 16
9. Manipur	2 03
10. Punjab	25 47
11. Rajasthan	71 51
12. Tripura	1 41
3. West Bengal	68 11*
Total	326 81

* Excludes credit for certain cheques deposited in the accounts of West Bengal Government between March and June, 1981 which could actually be cashed only in July/August, 1981 because of the dislocation of work which took place in the Reserve Bank of India Office, Calcutta.

Income-tax raids on Film Stars and others

2890. SHRI MANGAL RAM PREMI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a number of various raids had been made at Bombay, Maharashtra, Gujarat, U.P. on various film stars and prominent persons of film industry, businessmen, industrialists, doctors, engineers, smugglers etc. during 1st January, 1981 to 31st July, 1981 by various agencies of Income-tax and Finance Department;

(b) if so, the details of such raids;

(c) the names of persons where such raids were conducted;

(d) the unaccounted money, jewellery, cash, benami documents, accounts, smuggled articles and such other illegal goods and materials found therefrom;

(e) the action taken against each one; and

(f) what action Government propose to check such illegal acts by such prominent persons?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (d). Sir, having regard to the very large number of cases involving several departments of the Finance Ministry it may not be practicable to furnish details information in the manner in which it has been sought. However, the Hon'ble Member may like to have the following information:—

The Income-tax Department has conducted in this year, 801 searches and has seized, prima facie, unac-

counted assets of the approximate value of Rs. 7.50 crores as under:—

1st January, 1981 to 31st July, 1981

Name of place	No. of searches	Approx. value of the assets seized (in lakhs)
Bombay City	370	377.72
Maharashtra (excluding Bombay City)	113	29.49
Gujarat	122	66.63
U.P.	196	276.00
	801	749.84

(e) The cases are under investigation and appropriate action under the various Acts is being taken in these cases.

(f) The Government have been taking administrative and legislative measures from time to time to check all such illegal acts.

Smuggling out of antiques through Diplomatic bags

2891. SHRI RAM VILAS PASWAN:

SHRI RAJESH KUMAR SINGH:

SHRI RASHEED MASOOD:

SHRI SUBHASH YADAV:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some senior Diplomats from affluent Western countries have been using their diplomatic bags for smuggling out antiques and that antiques worth crores of rupees are smuggled out through these bags from Delhi alone.

(b) if so, details thereof stating the estimated value of the antiques smuggled out of India by the foreign diplomats through their diplomatic bags annually; and

(c) the reaction of Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):
(a) Government have not received any specific reports of smuggling of antiques out of India through diplomatic channels.

(b) No such cases have been detected by the Customs authorities in the recent past. Government have no information regarding the estimated value of antiques smuggled out of India through diplomatic channels annually.

(c) In cases where the involvement of diplomats in smuggling activities has come to notice, Government have taken appropriate action with the co-operation of the Governments of the countries concerned, and remain in confidential touch with these Governments with a view to preventing any recurrence of such abuses.

Setback to export of Indian Carpets to West Germany

2892. SHRI ZAINUL BASHEER: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that export of Indian carpets to West Germany